

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD
CORRIGENDUM TO THE TENDER NOTIFICATION

ROC.No.774/2023-CPS

DATED:04-12-2023

SUB: Sealed tenders are invited from leading ISPs/authorized internet service providers for providing Wi-Fi internet connectivity (1 GBPS dedicated leased line and with the required hardware/software) in the entire premises of the High Court for the State of Telangana at Hyderabad.

REF: High Court's Tender Notification No.774/2023-CPS, dated 24-11-2023.

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In continuation of the High Court's Notification cited, it is hereby informed that the High Court extended the last date of receipt of Tender Quotations for providing solution for Wi-Fi internet connectivity (1 GBPS dedicated leased line and with the required hardware/software) in the entire premises of the High Court for the State of Telangana at Hyderabad, upto 05:00 P.M. on 11-12-2023 (Monday).



**REGISTRAR (I.T.)-CUM-
CENTRAL PROJECT COORDINATOR**